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ITEM NO.28

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No. 3 in Petition(s) for Special Leave to Appeal (Civil)
No(s).8943/2012

MIRZA ANIS AHMED(DEAD) THROUGH LRS.

Petitioner(s)

VERSUS

RAMJAS SINGH YADAV & ORS.

Respondent(s)

(With application for deletion of name of Respondent No. 2 and office
report)

Date: 07/01/2013 This Petition was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE GYAN SUDHA MISRA
(In Chambers)

For Petitioner(s) Mr. Anoop Kr. Srivastav, Adv.

For Respondent(s) Mr. Garvesh Kabra, Adv.
Mr. H.C. Kharbandha, Adv.

UPON hearing counsel the Court made the following
O R D E R

It seems that counsel is not ready with the matter.
List the application after two weeks.

| (Jayant Kumar Arora)
| Sr. P.A.

| | (S.S.R.Krishna)
| | Court Master

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